

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Date: 13.6.2016**

To,

General Manager (Commercial),  
NTPC Ltd., NTPC Bhawan  
Core-7, Scope Complex-7  
Institutional Area, Lodhi Road  
New Delhi-110 003

Sir,

**Subject:** Submission of information in compliance to ROP issued in Petition No. 296/GT/2014 & 327/GT/2014, 342/GT/2014 & 343/GT/2014, 344/GT/2014 & 322/GT/2014, 295/GT/2014 & 337/GT/2014 and 345/GT/2014 & 323/GT/2014

**Ref:       Your letter No. 01/CD/227A dated 8.6.2016**

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With reference to letter dated 8.6.2016 on the subject mentioned above, I am directed to inform that the time to file additional information has been extended upto 30.6.2016. You are requested to ensure the filing of the same within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever

**-Sd/-**  
B. Sreekumar  
Deputy Chief (Law)